## **HIGH COURT OF CHHATTISGARH**

## Data of Commercial Benches (Commercial Appellate Division)

## Month - April 2023

1200				List of ca	Form uses e-filed du	1 uring the month			
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL	NIL	NIL

		1	List of cases in wh	Form 2 ich e-payment of Court fees wa	as made during the	e month	6 - 100 - 10
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court	Raipur	NIL	NIL	NIL	NIL	NIL

	Form 3  List of cases in which Electronic Service of process has taken place during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process			
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)			
	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL NIL			

Form 4
List of total no. Of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. Of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court	Bilaspur	Hon'ble Shri Justice Goutam Bhaduri Hon'ble Shri Justice Sachin Singh Rajput	03	ARBA 12/2023	

				For List of cases in which Case Managemen	[1] [1] [1] [1] [1] [1] [1] [1] [1] [1]		
Sr. No.	Court	District	Case No.			Date of filing Date of Registration	Date of case management hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court	Bilaspur	ARBA 07/2019	M/s Navakar Industries <b>Vs.</b> C.G. State Cooperative Marketing Federation Limited Raipur	ADITI SINGHVI, ABHINAV KARDEKAR, MEHA KUMAR, G K CHAWLA, SUNAINA PARYANI, YOGENDRA PANDEY, VAIBHAV SINGH, TRIVIKRAM NAYAK, SOURABH DANGI, SURYA KAWALKAR DANGI, (COUNSEL FOR THE APPELLANT) & PRAFULL N. BHARAT, CHETAN SINGH CHAUHAN, ASHISH SURANA, R.N. VYAS, SHIV SAHU, M.K. VYAS, (COUNSEL FOR THE RESPONDENT)	22/01/2019	05/04/2023
2	High Court	Bilaspur	ARBA 21/2020	M/s Grim Tech Projects (I) Pvt. Ltd., <b>Vs.</b> M/s Chhattisgarh State Power Transmission Co. Ltd. (CSPTCL)	SUYASH DHAR, BIPIN PRABHAT, (COUNSEL FOR THE APPELLANT)	24/02/2020	11/04/2023
3	High Court	Bilaspur	ARBA 08/2023	Chhattisgarh State Agriculture Maketing Board <b>Vs.</b> M/s Price Water House Coopers Pvt. Ltd.	AMRITO DAS, MANEE RAM YADAV, K. ROHAN, (COUNSEL FOR THE APPELLANT)	13/02/2023	20/04/2023
4	High Court	Bilaspur	ARBA 12/2023	Chhattisgarh State Power Generation Company Limited <b>Vs.</b> M/s Sweta Construction, Partnership Firm	RAJA SHARMA, JUGAL KISHORE SHARMA, (COUNSEL FOR THE APPELLANT)	05/04/2023	19/04/2023

				All Marchine	Contested con	Forn		uring the m	onth				
Sl. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether	Date of Decision	Days for dispos al	Nature of Disposal (Contested / Settled)		Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	High Court	Bilapsur	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 7 Summary of Commercial Cases during the month										
Sr. No.	Court	District	Total number of cases pending on the 1 <sup>st</sup> day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month				
(1)	(2)	(3)	(4)	(5)	(6)	(7)				
1	High Court of C.G.	Bilaspur	75	01	0	76				

## Form 6 (i): Mediation Data on Monthly Basis

		List of cases received	for Pre-Institution Me	diation and Settlement d	uring the month	
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai	Total number of	Total number of applications received	Total number of cases	Total number of non-starter	Total number of applications pendig at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Mediation Centre, High Court of Chhattisgarh, Bilaspur		NIL	NIL	NIL	NIL

(K. VINOD KUJUR)
REGISTRAR (JUDICIAL)